

DELHI LEGISLATIVE ASSEMBLY

Bulletin Part- II

(General information relating to legislative and other matters)

Thursday, 12th December, 2013/21 Agrahayana, 1935 (Saka)

No.: 1

ELECTION CERTIFICATE OF MEMBERS

Fifth Legislative Assembly of National Capital Territory of Delhi has been constituted vide Election Notification No. CEO/COE/102(88)/2013/77245 dated 9th December, 2013.

For the purpose of issuing of Identity Card to the members, release of Salary & allowance to the members, the members are requested to kindly visit the Assembly Secretariat on any working day between 11.00 A.M. to 05:00 P.M.

Members may kindly bring with them the following documents:-

1. Photo copy of Certificate of Election issued by the Returning Officer.
2. 4 Passport size colour photographs (for purposes of Member's identity card and "who's who".
3. Enclosed Performas duly filled in for preparation of who's who, Identity Card and exercise of option for release of salary through credit clearing mechanism

MEMBER'S SALARY

Members may bring one cancelled cheque of their Saving Bank Account for salary purposes.

P.N. MISHRA
SECRETARY

दिल्ली विधान सभा

समाचार भाग-2

(विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी)
बृहस्पतिवार, 12 दिसम्बर, 2013/ अग्रहायण 21,1935 (शक)

संख्या: 01

सदस्यों का निर्वाचन प्रमाण-पत्र

**निर्वाचन आयोग की अधिसूचना संख्या सीईओ/सीओई/102
(88)/2013/77245 दिनांक 9 दिसम्बर, 2013 के द्वारा पौचवीं विधान सभा का
गठन हो गया है।**

माननीय सदस्यों से अनुरोध है कि सदस्यों के परिचय पत्र जारी करने, वेतन एवं
भत्ते आदि के उद्देश्य से विधान सभा सचिवालय में किसी भी कार्य दिवस को 11.00 बजे
पूर्वाह्न से 5.00 बजे तक पधारने का कष्ट करें।

सदस्यों से अनुरोध है कि वे अपने साथ निम्नलिखित दस्तावेज लायें : -

- (i) निर्वाचन अधिकारी द्वारा जारी किया गया निर्वाचन प्रमाण-पत्र की फोटो प्रति।
- (ii) पासपोर्ट साइज के चार फोटो (सदस्य का पहचान पत्र बनाने एवं "हू-इज़-हू" के प्रयोजन से)।
- (iii) सदस्यों के परिचय पत्र जारी करने, ईसीएस प्रणाली से वेतन एवं भत्ते आदि जारी करने की प्रक्रिया से संबंधित संलग्न प्रपत्रों को विधिवत् रूप से भरना।

सदस्यों के वेतन एवं भत्ते

सदस्यों से अनुरोध है कि कृपया वेतन एवं भत्ते के उद्देश्य से अपने बचत खाते का एक
कैंसिल चैक भी साथ लायें।

पी.एन. मिश्रा
सचिव

**LEGISLATIVE ASSEMBLY OF THE NATIONAL CAPITAL
TERRITORY OF DELHI
MEMBER'S PARTICULARS**

1.	Name नाम		
	Address पता		
2.	Style of name to be used in Assembly paper विधान सभा के कागज पत्रों में प्रयोग किये जाने वाले नाम का रूप		
3.	Name & number of constituency निर्वाचन क्षेत्र का नाम एवं नम्बर	Name	No.
		नाम	नम्बर
4.	Father's/Husband's Name पिता/पति का नाम		
5.	Date of Birth जन्म तिथि		

6	Age आयु	
7.	Place of Birth जन्म स्थान	
8.	Educational Qualification शैक्षणिक योग्यता	
9.	Language Known भाषाएं, जो जानते हैं	
10.	Profession व्यवसाय 1. वकील/Advocate 2. डाक्टर/Doctor 3. अध्यापक/Teacher 4. व्यवसायी/Businessman 5. कृषक/Farmer 6. अन्य/Others	
12.	Mobile Phone Number मोबाइल फोन नम्बर Residence Phone Number निवास फोन नं०	

13.	Married/Un-married वैवाहिक स्थिति	
14.	Children/सन्तान (A) Daughters/पुत्रियों (B) Sons/पुत्र Name of Spouse (in case married) (Enclose Photograph) पत्नी का नाम	
15.	Hobbies/रुचियाँ	
16.	Details of dependent family Members परिवार के आश्रित सदस्यों का विवरण	
17.	Travels abroad विदेश यात्राएं	
18.	Name of Political Party to which belongs जिस राजनैतिक दल से संबद्ध हों उसका नाम	

19	Assembly papers required in विधान सभा के अपेक्षित कागजात	Language भाषा
20.	Any other Information (e.g. Member, Metropolitan Council, Municipal Corporation, Lok Sabha/Rajya Sabha) कोई अन्य जानकारी (उदाहरणार्थ—सदस्य, परिषद, नगर निगम, लोक सभा, राज्यसभा आदि)	
21.	Important achievements (May enclose separate Sheet) महत्वपूर्ण उपलब्धियाँ (कृपया अलग पृष्ठ का इस्तेमाल करें)	
22.	First Election Contested: पहला चुनाव :	
23.	Positions/ Previous Responsibilities held so far स्थिति/पूर्व कार्यभार जो अब तक संभाला :	

Constituency Name:

निर्वाचन क्षेत्र का नाम :

Constituency No.

निर्वाचन क्षेत्र का नं०:

Signature/हस्ताक्षर:

Name/नाम :

This image shows a single sheet of white paper with horizontal blue or grey ruling lines. The lines are evenly spaced and run across the width of the page. There are approximately 20 lines visible. The paper appears to be a standard notebook page, possibly from a composition book. The edges of the paper are slightly irregular, suggesting it might be a scan of a physical document. There is no handwriting or other markings on the page.

विधान सभा सदस्य को परिचय पत्र जारी करने हेतु प्रार्थना पत्र
APPLICATION FOR ISSUE OF IDENTITY CARD

1. Name/नाम :
(As shown in election Certificate/
जैसा चुनाव प्रमाणपत्र में दिया गया है)
2. (i) Constituency Name
निर्वाचन क्षेत्र का नाम :
(ii) Constituency Number
निर्वाचन क्षेत्र का नं० :
3. Date of Birth/जन्म तिथि :
4. Address/पता :
5. Blood Group/रक्त समूह:
6. Phone No./दूरभाष नं०:.....
7. Mobile No./मोबाइल नं० :
8. Emergency Contact No./
आपतकालीन संपर्क नं०:
9. Date/तिथि :

(Signature)
हस्ताक्षर

शपथ या प्रतिज्ञान

मैं निम्नलिखित में शपथ/प्रतिज्ञान करना चाहता/चाहती हूँ :-

- 01 हिन्दी
- 02 अंग्रेजी
- 03 उर्दू
- 04 पंजाबी
- 05 संस्कृत

हस्ताक्षर.....

सदस्य का नाम.....

निर्वाचन क्षेत्र सं०.....

दिनांक

(जो लागू न हो उसे काट दें)

OATH OR AFFIRMATION

I WISH TO TAKE OATH/AFFIRMATION IN FOLLOWING:-

- 01 HINDI
- 02 ENGLISH
- 03 URDU
- 04 PUNJABI
- 05 SANSKRIT

Signature

Name of Member.....

Constituency.....

Date :

(Strike out whichever is inapplicable)

ELECTRONIC CLEARING SERVICE(CREDIT CLEARING)**MODEL MANDATE FORM****MLA'S OPTION TO RECEIVE SALARY THROUGH CREDIT CLEARING MECHANISM**

01. NAME _____
02. CONSTITUENCY _____
03. PARTICULARS OF BANK ACCOUNT:
- A. BANK NAME _____
- B. BRANCH NAME _____
- Address _____
- Telephone No. _____
- C. 09-DIGIT CODE NO. OF THE BANK & BRANCH APPEARING ON THE M.I.C.R. CHEQUE ISSUED BY THE BANK _____
- D. ACCOUNT TYPE (SAVINGS ACCOUNT /CURRENT ACCOUNT OR CASH CREDIT) WITH CODE 10/11/13 _____
- E. LEDGER NO./LEDGER FOLIO NO. _____
- F. ACCOUNT NO. (AS APPEARING ON THE CHEQUE BOOK) (In lieu of the bank certificate to be obtained as under, please attach a blank cancelled cheque, or photocopy of a cheque and front page of your savings bank passbook issued by your bank for verification of the above particulars) _____
04. DATE OF EFFECT _____

I, hereby, declare that the particulars given above are correct and complete. If the transaction is delayed or not effected at all for reasons of incomplete or incorrect information, I would not hold the user institution responsible. I have read the option invitation letter and agree to discharge the responsibility expected of me as a participant under the scheme.

Date:

SIGNATURE OF MLA

"Certified that the particulars furnished above are correct as per our record."

Bank's Stamp:

Date:

SIGNATURE OF THE AUTHORISED OFFICER
OF THE BANK

To

The Secretary,
Delhi Vidhan Sabha,
Old Secretariat,
Delhi-54.

Sub: Issue of vehicle pass for entry from the main gate.

Sir,

I may kindly be issued a vehicle pass. My particulars are given below:

1. Name : -----
2. Father's Name : -----
3. Residential Address: -----

Ph. No. Office:-----

Resi :-----

4. Office Address & : -----
Ph. No. : -----
5. Vehicle No. : -----

Yours faithfully,

Member
Delhi Vidhan Sabha
Division No.

Note: Kindly attach photocopy of the Registration Certificate.

सचिव,
दिल्ली विधान सभा,
पुराना सचिवालय,
दिल्ली-54

विषय: दिल्ली विधान सभा के मुख्य द्वार से प्रवेश हेतु वाहन-पास जारी करने के लिए
प्रार्थना पत्र

महोदय,

कृपया मुझे मेरे वाहन के लिए मुख्य द्वार से प्रवेश हेतु वाहन पास जारी करने
का कष्ट करें। मेरा वाहन का नम्बर एवं अन्य ब्यौरा इस प्रकार है:

1. नाम : _____

2. पिता/पति का नाम : _____

3. स्थाई पता : _____

दूरभाष संख्या _____

मोबाइल _____

4. कार्यालय का पता एवं : _____

दूरभाष संख्या _____

5. वाहन संख्या : _____

प्रार्थी

सदस्य

दिल्ली विधान सभा

डिविजन नंबर _____

नोट :- कृपया वाहन का (रजिस्ट्रेशन) पंजीकरण की प्रति संलग्न करें।

**SALARIES & ALLOWANCES OF MINISTERS/SPEAKER/DY.
SPEAKER/LEADER OF OPPOSITION/CHIEF WHIP W.E.F.
04.11.2011**

1	Salary	Rs. 20,000/- per month
2	Constituency Allowance	Rs. 18000/- per month
3.	Sumptuary Allowance	Rs. 4000/- per month
4.	Daily Allowance	Rs. 1000/- per day during the whole of his/her term.
5.	Reimbursement of Electricity charges at residences	Chief Minister- Maximum upto 5000 electric units consumed per month. Ministers- Maximum upto 3000 electric units consumed per month.
6.	Traveling Facilities	Reimbursement of actual expenditure annually upto a maximum of Rs. 50,000 on travel within India for self and members of the family.
7..	Residence facility	Rent free furnished residence or Rs. 20,000/- pm or ratable value of his/hser own house or the rent or the Rent paid by his/her whichever is the least.
8.	Conveyance	Free use of a Motor Car with services of a Chauffeur and petrol for the car upto a maximum of 700 ltrs. Per month. In case of use of his own motor car is opted, will be entitled to conveyance allowance of Rs. 2000 per month.
9.	Medical facilities	Free medical treatment and/or reimbursement and free accommodation in all hospitals run by the Government and all other panel or referral hospitals empanelled or declared as such by the Govt. in accordance with the Medical Attendance Rules and the DGEHS as amended from time to time on priority basis as available to Group-A officers of the highest grade of the Government, provided that a compulsory monthly contribution shall be levied from every Minister at the same rate as would be payable by a Group-A officer of the highest grade of the Government which shall be recoverable from the monthly salary bill of the Minister.
10.	Reimbursement of Data Entry Operator Salary	Rs. 30,000/- per mensem (Reimbursable for two Data Entry Operators @ Rs. 15,000/- p.m. to each).

SALARIES, ALLOWANCES AND OTHER AMENITIES TO M.L.A.(S)

W.E.F. 4.11.2011

1.	Salary	Rs. 12,000/- per month
2.	Constituency Allowance	Rs. 18,000/- per month
3.	Secretarial Allowance	Rs. 10,000/- per month
4.	Conveyance Allowance	Up to Rs. 6000/- per month
5.	Telephone Facilities	Rs. 8,000/- per month to meet the cost of telephone call charges
6.	Daily Allowance	Rs. 1000/- per day (subject to a maximum up to 40 days per year) for attending Assembly session/committee meetings etc.
7.	Conveyance Advance	Upto Rs. 4,00,000/- (repayable within his office term)
8.	Medical facilities	Free medical treatment and/or reimbursement and free accommodation in all hospitals run by the Government and all other panel or referral hospitals empanelled or declared as such by the Government in accordance with the Medical Attendance Rules and the DGEHS as amended from time to time on priority basis as available to Group-A officers of the highest grade of the Government, provided that a compulsory monthly contribution shall be levied from every MLA at the same rate as would be payable by a Group-A officer of the highest grade of the Government which shall be recoverable from the monthly salary bill of the MLA.
9.	Pension	Every ex-Member who has served as Member either of the Legislative Assembly of NCT of Delhi or Member of the erstwhile Metropolitan Council of Delhi or of the erstwhile Delhi State Legislative Assembly as the case may be, shall be entitled for pension of Rs. 7500/- pm for the first term of his membership and an additional pension of Rs. 1000 pm for every successive year of his membership beyond the first term.

10.	Family Pension	After the death of a member during his term of office or an Ex-Member (including Ex-Member of erstwhile Metropolitan Council of Delhi and Ex-Member of erstwhile Delhi State Legislative Assembly), pension shall be payable to the surviving spouse during the remaining period of life of such spouse until he/she does not remarry and after his/her death to his/her dependent children so long as such dependent continues to be a dependent, provided that family pension shall be equivalent to one-half of the pension which such Ex-member would have received had he retired. Provided that no such family pension shall be payable to a dependent if such dependent is a sitting member or is drawing pension under section 9.
11.	Elect. & Water Facility	Reimbursement of the monthly electricity and water consumption charges subject to a maximum of Rs. 4000/- p.m.
12.	Traveling Facilities	Reimbursement of actual expenditure annually up to maximum of Rs. 50000/- on a travel within India for self and dependent members of the family.
13.	Reimbursement of Data Entry Operator (Salary)	Rs. 30,000/- per mensem (Reimbursable for two Data Entry Operators @ Rs. 15,000/- p.m. to each).